

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 246 OF 2024

IN THE MATTER OF:

In re: News item titled "Gurdaspur Video of illegal sand mining goes viral probe on"
appearing in Babushahi dated 07.02.2024

MEMO OF PARTIES

In re: News item titled "Gurdaspur Video of illegal sand mining goes viral probe on"
appearing in Babushahi dated 07.02.2024

VERSUS

- 1. Central Pollution Control Board, Through its Member Secretary,**
East Arjun Nagar, Parivesh Bhawan, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No. 1)
- 2. Punjab Pollution Control Board, Through its Member Secretary**
Punjab Pollution Control Board
Nabha Road, Patiala-147201
Ph: 0175-2215802
Email: msppcb@gmail.com (Respondent No. 2)
- 3. Ministry of Environment, Forest and Climate Change, Chandigarh.**
Regional Officer (NZ),
Bays No. 24-25, Sector-31 A, Dakshin Marg, Chandigarh-160030
Email: ronz.chd-mef@nic.in/ secy-moef@nic.in (Respondent No. 3)
- 4. Deputy Commissioner/ District Magistrate, Gurdaspur**
Civil Lines, Kotli Nangal, Gurdaspur, Punjab 143521
Email: dc.grd@punjab.gov.in (Respondent No. 4)
- 5. Irrigation Department, State of Punjab through the Principal Secretary.**
Email: psi@punjab.gov.in/ chetanjouramajra@punjab.gov.in (Respondent No. 5)